

**F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 20.03.2019

ORDER NO. 72 of 2019

In partial modification of order no. 71 of 2019 for CESTAT, Mumbai on 22.3.2019 at 10.30 a.m. Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Sh. P. Anjani Kumar, Member (Technical) will hear Single Member cases by dividing the Single Member cause list..

By order,



(Bineesh Kumar K. S.)

Registrar

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Registrar